(c) whether Government have carried out any investigations to ascertain the truth of the matter?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) to (c) Information is being collected from the States concerned and will be laid on the Table of the Sabha as soon as .received.

RAIL LINK TO JAMMU CITY

- *540. SHRI P. N. RAJABHOJ: Will -the Minister of RAILWAYS be pleased to state:
- (a) whether Government propose to open a rail link to Jammu City; and
- (b) if so, when the work is expected to be completed and at what stage of implementation it is at present?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) The proposal is under examination by the Railway Board.

COST OF SUGARCANE PRODUCTION

- *545. SHRI D. B. DESAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) what is the cost of production of sugarcane in the States of Maha rashtra. Madras and Mysore;
- (b) whether Government have taken any measures" to reduce this cost: and
 - (c) if so, what are those measures?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) No reliable data regarding exact •cost of production of sugarcane in the

States of Maharashtra, Madras and Mysore are available at present.

(b) and (c) Yes, Sir. With a view to lay a sound foundation for the economic production of sugarcane from the smallest possible area, schemes for development of sugarcane have been introduced in various States.

HOSPITALS FOR EMPLOYEES OF GOVERNMENT UNDERTAKINGS AT RANCHI

- ♦558. SHRI P. C. MITRA: Will the Minister of HEALTH be pleased to state:
- (a) whether he is aware that different Central Government undertakings situated within the limits of Ranchi town are having separate hos pitals or dispensaries for treatment of their employees; and
- (b) whether there is any proposal under Government's consideration to have co-ordination between them to save overhead expenditure?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b) Information is not readily available and is being collected.

EMPLOYEES OF NORTHERN RAILWAY TRANSFERRED FROM ONE DIVISION TO ANOTHER

- *559. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the railway employees of the Northern Railway when transferred from one Division to another Division of the same Railway, at their own request, are not given the benefit of their previous service:
- (b) whether it i_s a fact that a number of goods clerks recruited for Jodhpur Division in the years 1953,

1954 and 1955 and transferred to Delhi Division in August, 1958 at their own . request, have been given the benefit of their previous service and placed senior to those who were appointed in 1947;

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- (c) whether Government have received any representation from the goods clerks in this regard;
- (d) if so, what, action Government have taken in the matter, and
- (e) what are the reasons for which -other Railway employees are not given the benefit of their previous service when transferred to other Divisions at their requests?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): '(a) Yes, for the purpose of seniority only.

- (b) The transfers referred to were ordered on administrative grounds.
- (c) and (d) Yes, the representation is under consideration.
- te) The present practice safeguards the interest of staff already working in the Division to which transfer is sought; further it helps in keeping .down the number of requests for transfers

RENEWAL OF LEASE-DEEDS OF LEASE-HOLD PROPERTIES IN NEW DELHI

- •560. SHRI A. C. GILBERT: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that a large -number of lease-deeds of lease-hold properties in the New Delhi area, the lease-terms of which have since expired, have not so far been renew
- (b) if so, what is the number of such cases and what are the reasons for which the lease terms have not been renewed; and

(c) when the lease-terms of such cases are likely to be renewed?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to "(c) The informat on is being collected and will be laid on the Table of the Sabha in due course.

fREvisioN of Seniority in Assistants GRADE OF THE RAILWAY BOARD

♦614. SHRIMATI SHANTI DEVI: Will the Minister of RAILWAYS be pleased to state whether the rules regarding revision of seniority in the Assistants' Grade of the Railway Board, which were referred to the Union Public Service Commission last year, have been finally approved by them; and if not, what is the reason therefor and by what time they are going to be approved?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): A list of persons to be included in the initial Constitution of the Assistants' Grade of the Railway Board Secretariat Service was sent to the U.P.S.C. on 13for their concurrence. The Commission have advised that the case is under their consideration and their advice in the matter will be communicated as early as possible.

सामदायिक विकास तथा सहकार मंत्रालय के हिन्दी न जानने वाले श्रधिकारी

३७६. श्रीमती ज्ञान्ति देवी : न्या सामदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में ३० जुन, १६६१ को प्रथम श्रेणी, दितीय श्रेणी तथा ततीय श्रेणी में अलग-अलग कितने अधिकारी थ जो हिन्दी नहीं जानते थे।

tTransferred from the 6th September. 1961.